

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1518  
ANSWERED ON:06.03.2013  
ASYLUM FOR NASHEED  
Singh Kunwar Rewati Raman

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Ex-President of Maldives has taken refuge in the Indian High Commission in Maldives;
- (b) if so, the details thereof;
- (c) the various diplomatic developments/hurdles that occurred on account of this;
- (d) the steps taken by the country to resolve the issue; and
- (e) the outcome thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (e) Following an arrest warrant issued against him by the Hulhumale Magistrate Court, the former President of Maldives, Mr. Mohamed Nasheed, came to the High Commission of India, Male on 13 February 2013 and sought India's assistance. Subsequent to our engagement with the Government of Maldives and all stakeholders, it became possible for Mr. Nasheed to leave the High Commission, after a stay of 11 days, to resume his social and political life.

India has maintained broad based contacts with all political parties and democratic institutions in Maldives. India continues to work closely with the Government and other relevant stakeholders in Maldives to strengthen the democratic framework of the country.